Annexure - 7

Name of the corporate debtor: Cape Engineers Private Limited

Date of commencement of CIRP:6th September, 2019

List of creditors as on:1st March 2021

List of operational creditors (Government dues)

	ω	2						Ē		2	. S
TOTAL	Income Tax	CommissionerNadu of CGST & Excise	The Joint	Department	Tayes	Commercial				Department Govern Identifi Date of	
	Tamil Nadu	rNadu			Nadn	Tamil			ment	Govern	Details of Claimant
	OCS-3		OCS-2		00-1	OCG 1		No.	cation	Identifi	nant
	OCS-3 06.03.2020		OCS-2 22.02.2020		00.11.2019	06 11 2010			receipt	Date of	Details of
25,69,43,361 80,43,938	48,70,750 2,45,585	24,82,26,525 49,34,370 Penalties		20,40,000	20 16 006	191.5			claimed	Amount	Details of claim received
80,43,938	49,34,370 2,45,585			38,46,086 28,63,983 VAT				admitted	of claim	Amount	
	TDS Penalties	Penalties	GST	Penalties	\ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \	The second second		claim	of	Nature	Detai
	1		ı		ı		security guarant	bу	covered	Amount	ls of clain
	ι		'		1		guarant	bу	covered	Amount	Details of claim admitted
	ı		ı		ı	HISTORY CONTRACTOR		party?	related	Whether	d Training
	1		,				Applicable	party? CoC, if t claim dues, that	covered covered related share in contingen mutual	Nature Amount Amount Whether % of voting of of any	
	ı				ı			t claim	contingen	of	Amount Amount
	1		-			300-011	may be	dues, that	mutual	of any	Amount
23,13,40,3921,75,59,031	46,25,165	22,57,33,1241,75,59,031		9,82,103					admitted	claim not	Amount of
1,75,59,031		1,75,59,031			-		ı	verificatio	mder	claim	Amount of Amount of

Note:

adjudication respectively. The claim of Rs. 1,52,84,418 and Rs. 22,74,613 is kept under verification because the same is pending in Hon'ble High court and remanded for de

